

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 107/11/2019T.A./260/30/2016P K PAL

-V/S-

STEEL AUTHORITY OF INDIA ITEM NO:21 FOR APPLICANTS(S) Adv. :None appears for the applicant.

FOR RESPONDENTS(S) Adv.:Mr. B. P. Tripathy

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. No one was present on behalf of the applicant on 26.09.2019. Ld. Counsel for the respondents is present. It is seen from the note of Registry that notice was issued to the applicant but it was returned with unserved.</p>
	<p>In view of the above, it seems that the applicant is no longer interested to pursue this matter. Hence, the TA is dismissed in default for non-prosecution on the part of the applicant.</p>
	<p>Registry is directed to send a copy of this order to Mr. R. K. Mohanty, Ld. Counsel who represented the applicant earlier. Copy also to Ld. Counsel for the respondents, who may send a copy of the order to the applicant in his home address as per their office record, so that he may get a chance to take appropriate action in the matter as per provision of law.</p>

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

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